

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:236
ANSWERED ON:21.07.2004
IMPLEMENTATION OF SAGARMALA PROJECT
Seth Shri Lakshman Chandra

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has formulated a comprehensive plan for the implementation of Sagarmala Project;
- (b) if so, the steps taken so far;
- (c) whether the Government of Kerala has submitted a proposal for the development of selected ports under the said project;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in the matter alongwith the constructive steps proposed to be taken to develop Maritime transport in the country particularly in Kerala?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI T.R. BAALU)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.236 FOR ANSWER ON 21.7.2004 RAISED BY SHRI LAKSHMAN SETH AND SHRI LONAPPAN NAMBADAN REGARDING IMPLEMENTATION OF SAGARMALA PROJECT.

(a) 'Sagar Mala' for rapid capacity expansion and modernization of ports along India's west and east coasts was amongst the new initiatives announced by the then Prime Minister on 15th August, 2003. Development of Inland Navigation will also be a part of 'Sagar Mala'. As a first step, integrated development of Nhava Sheva (Jawaharlal Nehru Port) and Kochi (Cochin) ports, at a cost of Rs.7500 crores was to begin.

(b) Pursuant to the announcement, an outline of 'Sagar Mala' Programme was prepared and an outlay of Rs.24.48 crores was provided in Interim Budget for 2004-05 for activities to be taken up under the Programme. The proposal for approval of the Competent Authority to the outline of the Programme could not be processed to its finality. The outlay of Rs.24.48 crores for the Programme has been retained in the Main Budget 2004-05.

(c) to (e) The Government of Kerala as also some other maritime State Governments have submitted proposals for inclusion under the 'Sagar Mala' Programme. The Government of Kerala has submitted proposals for inclusion of projects for development of 7 minor ports in the State. The 7 minor ports are, namely, Vizhinjam, Alappuzha, Azhikkal, Beypore, Thankasserry, Ponnani and Munambam. Besides, the Government of Kerala has also proposed the inclusion of a project for establishment of a ship building and repairing facility at Azhikkal in the Programme. However, overall responsibility and control of ports other than major ports, including their construction and development, vests with the respective State Governments under Indian Ports Act, 1908. Development of the minor ports in Kerala is, therefore, within the powers of the Government of Kerala.